

**GOVERNMENT OF INDIA  
MINES  
LOK SABHA**

UNSTARRED QUESTION NO:2206

ANSWERED ON:12.08.2011

INSPECTION OF MINES BY IBM

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**Will the Minister of MINES be pleased to state:**

- (a) whether the Indian Bureau of Mines(IBM) performs regulatory functions;
- (b) if so, the details of such regulatory works undertaken by the bureau during the last three years alongwith the names of mines wherein regulatory work have been undertaken;
- (c) the names of firms/companies which have not complied with the terms and conditions laid down under the regulatory framework alongwith the details of the terms and conditions which have been violated; and
- (d) the action taken by the Government against such firms/companies?

**Answer**

THE MINISTER OF STATE(INDEPENDENT CHARGE) FOR MINES (SHRI DINSHA PATEL)

(a) to (d): Yes Madam. The Indian Bureau of Mines(IBM) performs regulatory functions in terms of the Mineral Conservation and Development Rules, 1988, which includes approval of mining plan/scheme of mining, approval of stoping permission, inspection of mines, approval of Progressive Mine Closure Plan(PMCP) and Final Mine Closure Plan (FMCP), registration of Recognized Qualified Person (RQP), examination of schemes of Reconnaissance Permit (RP) & Prospecting Licence (PL). Details of regulatory work undertaken, details of inspection of mines, total number of mines which had not complied with the MCDR 1988 alongwith action taken by IBM in the last three years are given in Annexure-I and Annexure-II. The violation noticed during inspection mainly relates to deviation from the approved mining plan and mining the mineral without approved scheme of mining. In such cases, violation letters are issued to the mine owners pointing out the nature of violations with an advice to rectify them. In the event of non-rectification of violation, show cause notices are issued. For persistent non-compliance of rule, prosecution cases are launched against the defaulting mine owners and in case of chronic violation, IBM suspends the mining operations. Details of names of mines where regulatory work has been undertaken and names of mines which have not complied with MCDR 1988 are available on the website of IBM (<http://ibm.nic.in>) and are not being reproduced here since it is bulky.